

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-420(ND)/2017

PRESENT: MS. INA MALHOTRA
HON'BLE MEMBER(J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2018.

NAME OF THE COMPANY: M/s. Regal Metal & Ferro Alloys Vs. M/s. Sandeep Axles Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

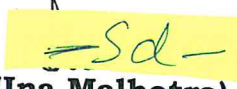
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For the Petitioner: Advocate for the Petitioner

**For the Respondent: Mr. Shivam Mishra and Mr. Rahul Singh, Advocates
Mr. Saurabh Kalia and Mr. Harshit Agarwal,
Advocates for suspended Director**

ORDER

Request for an adjournment is being made by Ld. Counsel for the RP. At his request, adjourned to 5th July, 2018. The Ex-Directors of the Corporate Debtor are directed to be present in Court.


(Ina Malhotra)
(Member (J))